

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 70 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the th 5 January, 2021.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. DJDH/24/2021 dated 04.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Magh Bihu holidays from 13.01.2021 to 17.01.2021, along with casual leave on 11.01.2021 and Restricted holiday on 12.01.2021, along with station leave permission, with your official vehicle, at your own cost, from the evening of 08.01.2021 till the morning of 18.01.2021.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/ 71 /A, dated 5.1.2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

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